

In the National Company Law Tribunal, Jaipur

CA(CAA)No. 23/2016

TA No. 22/2018

UNDER SECTION 230-232 of COMPANIES ACT, 2013

In the matter of:

MC Sharma Associates Consultants Pvt. Ltd. & others

..... Applicant/Petitioners

Order delivered on 04.10.2018

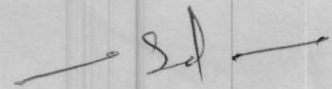
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Sukirti Singh, Adv.

For Respondent(s) : None-appeared

ORDER

Learned counsel for the petitioner is present. On behalf of RD, learned Deputy Registrar of Companies is present. Learned counsel for the petitioner seeks for some time to file a response to the observations of RD made in report filed vide Diary No. 178/2018 dated 10.08.2018. For this purpose, two weeks time is granted. Post the matter on 16.11.2018.



**(R. Varadharajan)
Member (Judicial)**